

**Circle rate for land acquisition for the NHAI**

1583. SHRI SUSHIL KUMAR GUPTA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that high circle rates and varying norms for fixing the rate based on the size of land parcels have made it difficult for the National Highway Authority of India (NHAI) to acquire land for expansion of existing highways in many States;

(b) whether Government has requested the concerned States to rationalise the circle rates and have one circle rate for one region; and

(c) if so, the response of the concerned States in this regard?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) Yes, Sir.

(b) Yes, Sir.

(c) States are forwarding responses.

**Road accidents and changes under M.V. Act**

1584. SHRI SUSHIL KUMAR GUPTA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the number of road accidents which occurred in the country;

(b) whether enhanced fines have radically changed the number of accidents; and

(c) whether Government is of the opinion that the infrastructure in the form of roads, traffic signals, signs for pedestrians and motorists meet the requirements according to Section 198(A) of Motor Vehicles Act?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) As per information received from Police Department of all States/UTs, the information regarding Total number of fatal road accidents on all roads during the last three calendar years and the current year *i.e.* 2015 to 2018, is given in the table below:—